

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) and (b). The Committee is a Standing Committee studying and advising Government continuously on problems, short-term as well as long-term, relating to the production, supply and movement of coal, iron ore and other raw materials for the Steel Industry. There is, therefore, no question of concluding the inquiry on these issues. The recommendations made by the Committee from time to time are being examined and implemented.

#### Republic Day Celebrations

**\*596.** { **Shri Radha Raman:**  
**Shri Shree Narayan Das:**  
**Shri Inder J. Malhotra:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government are contemplating to issue tickets of different denominations for the Republic Day Parade in Delhi;

(b) if so, what is the object behind this proposal and what will be the denomination of these tickets; and

(c) what machinery is contemplated to sell these tickets and whether children below twelve will also be covered?

**The Minister of Defence (Shri Krishna Menon):** (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 42].

अलीगढ़ मुस्लिम विश्वविद्यालय तथा बनारस हिन्दू विश्वविद्यालय

**\*५९७.** { श्री भक्त वर्शन :  
श्री हेम राज :  
श्री विभूति मिश्र :  
श्री बी० चं० शर्मा :  
श्री हरिश्चन्द्र माथुर :  
श्री कालिका सिंह :

क्या शिक्षा मंत्री ७ सितम्बर, १९६१ के अतारांकित प्रश्न संख्या ३६६२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) अलीगढ़ मुस्लिम विश्वविद्यालय और बनारस हिन्दू विश्वविद्यालय के नामों में साम्प्रदायिकता के चिह्न अलग करने के बारे में क्या निर्णय किया गया है;

(ख) वह निर्णय कब से व किन् प्रकार लागू किया जायेगा;

(ग) यदि अर्थात् निर्णय नहीं किया गया है, तो इन बारे में देरी होने का क्या कारण है; और

(घ) इन बारे में कब तक निश्चय हो जाने का आशा है ?

**शिक्षा मंत्री (डा० का० ला० श्रीमाली):**

(क) से (घ). बनारस हिन्दू विश्वविद्यालय के नाम से 'हिन्दू' और अलीगढ़ मुस्लिम विश्वविद्यालय के नाम से 'मुस्लिम' शब्दों को हटाने के प्रस्ताव के सम्बन्ध में अभी कोई निर्णय नहीं किया गया है। मामले पर अभी विचार किया जा रहा है।

#### Retention Prices of Steel

**\*598. Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have received recommendations from Tariff Commission regarding the new retention prices of steel; and

(b) if so, action taken thereon?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) No Sir, not yet.

(b) Does not arise.

#### Drinking by Government Servants

**\*599. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether a plan to check drinking among Government Servants is under consideration;

(b) if so, the details of the plan; and

(c) when it is likely to be introduced?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The recommendation of the Central Prohibition Committee, which met on the 4th and 5th September, 1961, on this subject was that the Government of India as well as the State Governments may, under certain circumstances, declare drinking on the part of their officers, a misconduct. This recommendation along with others, has been forwarded to the State Governments etc. for consideration. Their replies are awaited. As for the All India and Central Services, the matter is under examination.

#### Scholarships to African Students

**\*600. Shri Indrajit Gupta:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 795 on the 22nd August, 1961 and state:

(a) the total amount of stipend paid to African Students under the General Scholarships Scheme and under the Commonwealth plan;

(b) the amount of stipend payable to each student during the scholarship tenure;

(c) whether the proposed increase in number of scholarships will benefit the existing recipient countries only or other African countries also;

(d) which other non-Commonwealth African countries are likely to be included in the scheme; and

(e) whether there is any proposal to provide facilities for African students to live with Indian families during their scholarship periods in this country?

**The Minister of Education (Dr. K. L. Shrimali):** (a) The total amount of stipend paid to African Students from 1st April, 1961 to November, 1961 comes to Rs. 1,09,462.53 nP—Rs. 99,365.95 nP under the General Scholarships Scheme (1961-62) and Rs. 10,096.58 nP under the Commonwealth Scholarships Fellowships Plan (1961-62).

(b) The amount of stipend payable to each student during the scholarship tenure is Rs. 200 p.m. under the General Scholarships Scheme and Rs. 250 p.m. under the Commonwealth Scholarships/Fellowships Plan. 'Fellows' under the latter Scheme get Rs. 450 p.m.

(c) and (d). The distribution of Scholarships under the proposed Scheme is under the consideration of the Government.

(e) No, Sir. The foreign students, including those from African countries, are expected to stay in the hostels attached to their respective institutions. They are invariably provided with accommodation either in the college hostels or in the International Students' Houses.

#### C.H.S. Scheme for Civilian Defence Employees

**\*601. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2501 on the 25th August, 1961 and state:

(a) whether any decision has so far been taken by the Defence Ministry to make C.H.S. Scheme applicable to all civilian defence employees working and residing in Delhi Cant; and

(b) if not, the reasons therefor?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) The question of the provision of suitable land in the Delhi Cantonment for the purpose of hospital and dispensary facilities required for the extension of the C.H.S. Scheme to